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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

Public Notice No. 42/2015-2020
New Delhi, Dated 8th December, 2021


In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy 2015-2020, the Director General of Foreign Trade hereby authorizes the following agencies to issue Certificate of Origin (Non Preferential):

i. Powerloom Development & Export Promotion Council (PDEXCIL)
CG-2, Ground Floor, Gundecha Onclave, Kherani Road, Saki Naka
Andheri(E), Mumbai, Maharashtra
Phone: 022 - 28502050, 28502060
Fax: 022 - 28504146
E-mail: pDEXCILmumbai@gmail.com
Website: www.pDEXCIL.org

ii. Vadodara Chamber of Commerce & Industry (VCCI)
73, G.I.D.C. Makarpura, Vadodara, Gujarat
Phone: 0265 – 2642291, 2636969
Fax: 0265 - 2638050
E-mail: vcci@vccividodara.org
Website: www.vccividodara.org

2. Accordingly, names of the above agencies are added as under in Appendix 2E [List of Agencies Authorized to issue Certificate of Origin (Non-Preferential)] to Appendices & Aayat Niryat Forms of FTP (2015-2020):

<table>
<thead>
<tr>
<th>Name of the Agency</th>
<th>State</th>
<th>Serial No.</th>
</tr>
</thead>
<tbody>
<tr>
<td>Powerloom Development &amp; Export Promotion Council (PDEXCIL)</td>
<td>Maharashtra</td>
<td>34</td>
</tr>
<tr>
<td>Vadodara Chamber of Commerce &amp; Industry (VCCI)</td>
<td>Gujarat</td>
<td>17</td>
</tr>
</tbody>
</table>

3. **Effect of this Public Notice:**

Two new agencies are enlisted under Appendix 2E of FTP, 2015-2020 for issuing Certificate of Origin (Non-Preferential).

[Issued from F. No. 01/93/180/54/AM-21/PC.II(B)/E- 26229]

(Amit Yadav)
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